

No.5

WEDNESDAY, 24 MARCH 2021

11. 30 A.M.

11 30 AM

1. NATIONAL ANTHEM

The National Anthem was played.

2. QUESTIONS

(1)POSTPONED STARRED QUESTION LAID ON THE TABLE OF THE HOUSE

Postponed Starred Question No.5B tabled by Shri Digambar Kamat, Leader of Opposition regarding 'Events Organised' (originally slated for answer on 27-01-2021), was called out, but in protest, was not asked by him and therefore the said Starred Question was laid on the Table of the House.

(2)STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B and 2B listed for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(c) Reply Postponed:-

a) Reply to Starred Question No. 3C and was postponed to the next Session.

b) Reply to Starred Question No. 9A was postponed to 7/4/2021.

(3)POSTPONED UNSTARRED QUESTIONS LAID ON THE TABLE

1. Postponed Unstarred Question No.031 tabled by Shri Digambar Kamat, Leader of Opposition regarding 'R.T.I Act 2005 ITS Enforcement and details' (originally slated for answer on 27-01-2021) was laid on the Table.

2. Postponed Unstarred Question No.146 tabled by Shri Vinoda Paliencar, MLA, regarding 'Implementation of transfer guidelines for group 'C' and 'D' (originally slated for answer on 27-01-2021) was laid on the Table.

3. Postponed Unstarred Question No.118 tabled by Shri Rohan Khaunte, MLA, regarding 'Illegalities in Land transfers in Serula Communitade' (originally slated for answer on 27-01-2021) was laid on the Table.

(4) UNSTARRED QUESTIONS

(a) Reply Postponed:-

a) Reply to Unstarred Question Nos. 10 and 13 were postponed to 7/4/2021.

b) Reply to Unstarred Question Nos. 41 and 42 were postponed to next session.

(b) Replies laid:-

Replies to the rest of the Unstarred Questions were laid on the Table.

(The House was adjourned at 12 30 PM and resumed its sittings at 12 45 PM).

12 45 PM

3. SUSPENSION OF RULES

SHRI MAUVIN GODINHO, Minister for Legislative Affairs, moved for leave to move the following Motion under Rule 306 to suspend the Rules of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

“That Rules 258 and 259 do stand suspended in its application for the Fourteenth Session, 2021”.

SHRI DIGAMBAR KAMAT, Leader of Opposition, spoke on the Motion.

SHRI VIJAI SARDESAI, MLA, spoke on the Motion.

SHRI MAUVIN GODINHO, Minister for Legislative Affairs and **DR. PRAMOD SAWANT**, **CHIEF MINISTER**, provided clarifications.

The Motion was put to vote and was adopted.

(The House was adjourned for lunch at 1 00 PM and resumed its sittings at 2 30 PM).

2 30 PM

4. OBITUARY REFERENCES

SPEAKER made the following Obituary References of the sad demise of the following distinguished luminaries:

1.EX-MLA, EX MP

i. Late Shri Harish Narayan Prabhu Zantye, former North Goa Member of Parliament, former Member of the Goa Legislative Assembly and former Minister for Education, Sports, Tourism, Civil Supplies, Social Welfare, Public Assistance and Provedoria.

ii. Late Captain Shri Satish Sharma, former Member of Parliament and former Union Minister.

2. DISTINGUISHED PERSONALITIES

i. Late S/Shri Shyamsundar Ramakant Naik and F. Y. Prabhugaonkar, veteran freedom fighters, educationists and social workers.

ii. Late Shri Fr. Mariano Conceicao D'Silva, well-known Goa Diocesan Priest and former Vice President of Konkani Dalgado Akademi.

iii. Late Fr. Vasco do Rego, noted Jesuit priest and educationist.

iv. Late Fr. Antonio Cotta, noted Parish Priest.

v. Late Dr. Jarnail Singh, a renowned physician.

3. FILM/THEATRE/MUSIC/PERFORMING ARTS

MAESTROS/LITTERATEURS

i. Late Shri Laxman Pai, an eminent artist/painter of international repute and veteran freedom fighter, and recipient of the prestigious Padma Bhushan, Padmashri, Gomant Vibhushan and Lalit Kala Academy and Nehru Awards.

ii. Late Shri Rajiv Kapoor, veteran film legend.

iii. Late Smt. Lidvinda Anastacia Clara Correira Dias, noted tiatrist.

(The House stood in silence for a minute as a mark of respect to the departed souls.)

2 35 PM

5. CONGRATULATORY MOTION

SHRI DIGAMBAR KAMAT, Leader of Opposition, moved the following Congratulatory Motion:

“This House unanimously congratulates Senior Leader, Ex-Chief Minister, Ex-Speaker, Ex-Leader of Opposition Shri Pratapsingh Raoji Rane for his successful 50th year as Legislator of Goa Legislative Assembly. He has immensely contributed for

the overall development of the State of Goa. He has always worked for the upliftment of downtrodden. His long career as the Member of Legislative Assembly will always inspire the upcoming leaders. He has always performed his duties with dignity, decorum and discipline by respecting the values and principles of Democracy. On 24th March, 1972, Shri Pratapsingh Raoji Rane entered the Legislative Assembly of Goa, Daman and Diu. Today he is entering the 50th year of his outstanding career as the Member of Goa Legislative Assembly. On this memorable day, when he is setting one more milestone, this House congratulates Shri Pratapsingh Raoji Rane with Good Health, Happiness, Peace and Long Life”.

2 36 PM

The following Members spoke on the Congratulatory Motion:

1. Shri Ramkrishna Dhavalikar, MLA.....2 39 PM
2. Shri Churchill Alemao, MLA.....2 49 PM
3. Shri Rohan Khaunte, MLA.....2 50 PM
4. Shri Luizinho Faleiro, MLA.....2 53 PM
5. Shri Ravi S. Naik, MLA.....3 02 PM
6. Shri Nilkanth Halarnkar, MLA.....3 06 PM
7. Shri Mauvin Godinho, Minister for Transport.....3 09 PM
8. Shri Michael Lobo, Minister for Ports.....3 15 PM
9. Shri Prasad Gaonkar, MLA.....3 21 PM
10. Shri Vishwajit Rane, Minister for Public Health...3 24 PM
11. Shri Deepak Pauskar, Minister for PWD.....3 35 PM
12. Smt. Alina Saldanha, MLA.....3 39 PM
13. Shri Glenn Ticlo, MLA.....3 41 PM
14. Shri Subhash Shirodkar, MLA.....3 42 PM
15. Shri Joshua D’Souza, MLA.....3 46 PM
16. Shri Aleixo R. Lourenco, MLA.....3 50 PM
17. Shri Manohar Azgaonkar, Minister for Sports....3 54 PM

(The House was adjourned for tea at 4 01 PM and resumed its sittings at 4 30 PM)

18. Shri Dayanand Sopte, MLA.....4 30 PM
19. Shri Vinoda Paliencar, MLA.....4 37 PM
20. Shri Nilesh Cabral, Minister for Power.....4 43 PM
21. Shri Govind Gaude, Minister for Art & Culture....4 46 PM
22. Shri Atanasio Monserrate, MLA.....4 48 PM
23. Shri Francisco Silveira, MLA.....4 52 PM
24. Shri Filipe Nery Rodrigues, Minister for Water Resources.....4 56 PM

25. Shri Chandrakant Kavalekar, Minister for Agriculture..... 4 59 PM
26. Shri Isidore Fernandes, Dy. Speaker.....5 07 PM
27. Shri Digambar Kamat, Leader of Opposition.....5 10 PM
28. Dr. Pramod Sawant, Chief Minister.....5 16 PM
29. Shri Rajesh Patnekar, Speaker..... 5 20 PM

5 23 PM

SHRI PRATAPSINGH. R. RANE, MLA thanked the Hon. Members.
The Congratulatory Motion was adopted unanimously by the House.

5 25 PM

6. PAPERS LAID ON THE TABLE

1. **SHRI. GOVIND GAUDE**, Minister for Art & Culture laid the following on the Table of the House:

a) Annual Report of the Goa State Scheduled Tribes Finance and Development Corporation Ltd for the F.Y.2019-20.

b) Notification No. DCS/S/Ker/PF/2020-21/315 dated 4th January 2021 published in the Official Gazette of Goa Series I No.41 dated 7th January 2021.

c) Notification No. DCS/S/FSL2020-21/395 dated 2nd March, 2021 published in the Official Gazette of Goa Series I No.49 dated 4th March 2021.

2. **SHRI. VISHWAJIT RANE**, Minister for Women and Child Development laid the Annual Report 2020 of Goa State Commission for Protection of Child Rights.

5 26 PM

7. CALLING ATTENTIONS

1. **SHRI. ALEIXO. REGINALDO LOURENCO**, MLA, called the attention of the Chief Minister/Minister for Home to the following:-

“Anxiety and mental agony caused to the residents of Curtorim village and the surrounding Macasana village over the State Government’s move to set up IRB (Indian Reserve Battalion) Camp on the one lakh Square Metre of Leprosy Hospital Land transferred to the Goa Police by the Directorate of Health Services (DHS). The action the Government proposes to take in this regard”.

The reply to the Calling Attention was postponed to 25/3/2021.

2. SHRI RAVI NAIK, MLA, called the attention of the Minister for Power to the following:-

“Fear and anxiety in the minds of the people of Ponda regarding Joint Electricity Regulatory Commission for the State of Goa and Union Territories due to the Code of Regulation 2018, wherein for procedure of supply and installation of more than 100KV, separate transformer and replacement and erection of new electric poles and replacement of street lights and bulbs shall be installed at consumers cost. This regulations/procedure creates hardship to the common local people of Goa, inspite of the infrastructure tax. The steps by the Government to provide relief to common people”.

SHRI NILESH CABRAL, Minister for Power made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Ravi Naik, MLA.....5 29 PM
2. Shri Rohan Khaunte, MLA.....5 31 PM
3. Shri Ramkrishna Dhavlikar, MLA.....5 37 PM
4. Shri Churchill Alemao, MLA.....5 40 PM
5. Shri Prasad Gaonkar, MLA.....5 41 PM

Dr. Pramod Sawant, Chief Minister and Shri Nilesh Cabral, Minister for Power, replied to the Calling Attention Motion.

5 54 PM

8. ASSENT TO BILLS

SECRETARY reported assent of the Hon. Governor to the following Bills passed by the Seventh Legislative Assembly of the State of Goa during its Thirteenth Session, 2021:-

1. The Goa Municipalities (Amendment) Bill, 2021.
2. The Goa Appropriation Bill, 2021.
3. The Goa Lokayukta (Amendment) Bill, 2021.
4. The Goa Staff Selection Commission (Amendment) Bill, 2021.
5. The Goa Land Revenue Code (Amendment) Bill, 2021.
6. The Goa Regularization of Unauthorized Construction (Amendment) Bill, 2021.

7. The Goa Motor Vehicles Tax (Amendment) Bill, 2021.
8. The Goa (Regulation of House Building Advance) Bill, 2021.
9. The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021.

5 55 PM

9. BUSINESS ADVISORY COMMITTEE REPORT

DR.PRAMOD SAWANT, Chief Minister presented the Second Report (2021) of the Business Advisory Committee; and

“This House do agree with the Second Report (2021) of the Business Advisory Committee”.

The Motion was put to vote and adopted.

5 56 PM

10. PRESENTATION, DISCUSSION AND VOTING OF SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-21 (THIRD BATCH)

DR. PRAMOD SAWANT, Chief Minister presented the Supplementary Demands for Grants for the year 2020-2021 (Third Batch).

The Supplementary Demands for Grants for the year 2020-2021 (Third Batch) were taken up for discussion and voting.

The Supplementary Demands for Grants for the year 2020-2021 (Third Batch) were put to the vote of the House and were passed.

5 59PM

11. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (NO.2) BILL, 2021(RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021 (THIRD BATCH)

DR.PRAMOD SAWANT, Chief Minister moved for leave to introduce the Goa Appropriation (No.2) Bill, 2021.

DR.PRAMOD SAWANT, Chief Minister moved that the Goa Appropriation (No.2) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, Clause 1, the Schedule, the Enacting Formula and the Long Title were put to vote and adopted.

DR. PRAMOD SAWANT, Chief Minister moved that the Bill be passed.

The Motion for passing of the Bill was put to vote and passed.

(The House was adjourned for 10 minutes at 6 03 PM and resumed its sittings at 6 13 PM.)

6 13 PM

12. PRESENTATION OF THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2021-22

DR. PRAMOD SAWANT, Chief Minister presented the Annual Financial Statement for the year 2021-2022.

(**Shri Isidore Fernandes**, Dy. Speaker in Chair at 6 13 PM).

(**Shri Rajesh Patnekar**, Speaker in Chair at 7 15 PM).

(THE HOUSE WAS ADJOURNED AT 8 05 PM TO MEET AT 11 30 AM ON THURSDAY, THE 25TH MARCH, 2021).

**PORVORIM-GOA
24TH MARCH, 2021**

**NAMRATA ULMAN
SECRETARY**